

of the following Declarations of Exemption:—

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| (1) No. 1/54/57-F.I., dated the 4th September, 1957 | (2 Declarations). |
| (2) No. 1/57/57-F.I., dated the 10th September, 1957 | (5 Declarations). |
| (3) No. 1/59/57-F.I., dated the 27th September, 1957 | (5 Declarations). |
| (4) No. 1/61/57-F.I., dated the 14th October, 1957 | (1 Declaration) |
| (5) No. 1/63/57-F.I., dated the 1st November, 1957 | (7 Declarations). |
| (6) No. 1/71/57-F.I., dated the 4th December, 1957 | (1 Declaration) |

[Placed in Library See No. LT-467/57]

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES ETC

The Minister of Law (Shri A. K. Sen): Sir, I beg to lay on the Table a copy of each of the following state-

ments showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

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| (1) First Statement
[See Appendix IV, annexure No. 145] | Third Session, 1957. |
| (2) Supplementary Statement No VI
[See Appendix IV, annexure No. 146] | Second Session, 1957. |
| (3) Supplementary Statement No VII
[See Appendix IV, annexure No. 147] | First Session, 1957. |

DIRECTIONS ISSUED BY SPEAKER UNDER RULES OF PROCEDURE

Sardar Hukam Singh (Bhatinda): I beg to lay on the Table a copy of each of Directions Nos. 71B and 87A issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha. [Placed in Library. See No. LT-468/57]

MINUTES OF COMMITTEE ON GOVERNMENT ASSURANCES

Pandit Thakur Das Bhargava (Hissar): I beg to lay on the Table the Minutes of the Sittings (Fourth and Fifth) of the Committee on Government Assurances held during the Third Session. [Placed in Library. See No. LT-469/57]

MINUTES OF COMMITTEE ON PETITIONS

Shri Barman (Cooch Behar—Reserved—Sch. Castes): I beg to lay on the Table the Minutes of the Sittings (Tenth to Thirteenth) of the Committee on Petitions held during the Third Session. [Placed in Library. See No. LT-470/57]

COMMITTEE ON ABSENCE OF MEMBERS

FOURTH REPORT

Shri Mulchand Dube (Farrukhabad): I beg to present the Fourth Report of the Committee on Absence of Members from the Sittings of the House.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

THREATENED STRIKE BY PATWARIS OF DELHI

Shri S. M. Banerjee (Kanpur): Under rule 197, I beg to call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:—

“Threatened strike by Patwaris of Delhi Union Territory”.

The Minister of Home Affairs (Pandit G. B. Pant): In a statement made to the press on 8th December last, the President of the Patwaris Union which claims to include the